

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:168  
ANSWERED ON:24.07.2000  
SALE OF AIRCRAFTS TO PRIVATE FIRMS  
BRIJBHUSHAN SHARAN SINGH

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) the details of aircrafts sold to private firms by the Indian Airlines during the last three years; and  
(b) the procedure adopted in the sale of the above aircrafts?

**Answer**

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV)

(a): The details of aircraft sold to private firms during the last three years are as under:-

| Year    | Type of Aircraft  | Name of the Party                     | Qty. | Price        |
|---------|---|---------------------------------------|------|--------------|
| 1997-98 | -   | -                                     | Nil  |              |
| 1998-99 | -   | -                                     | Nil  |              |
| 1999-00 | Beaver A/C VT-DRP<br>VT-DRQ & VT-DRR<br>(Alongwith Rotables<br>& Spares) Pertaining<br>to SHOD in absolute/<br>Unserviceable and<br>scrapped condition. | LaRange<br>Aviation,<br>Canada        | 03   | USD 2,85,000 |
|         | Piper Pownee A/C<br>VT-EBH & VTG-EBI<br>(Alongwith Rotable<br>& Spares) in Absolute/<br>Unserviceable and<br>scraped condition.                         | Classic<br>Vintage A/C<br>Services,UK | 02   | USD 12,500   |

(b): Aircraft Disposal Committee constituted by Chairman and Managing Director, Indian Airlines evaluates the tenders submitted the Stores Department of Indian Airlines. The recommendations of the Committee are submitted for consideration and approval of the Chairman and Managing Director and thereafter to the Board of Director of Indian Airlines. The proposal approved by the Board is submitted to the Govt. of India, for its consideration and approval. While doing so, Airlines also obtains 'No Objection Certificate' from Air India.